

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2642**

TO BE ANSWERED ON THE 1ST AUGUST, 2017/ SHRAVANA 10, 1939 (SAKA)

INTERNALLY DISPLACED PERSONS

2642. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether as per report of the UN Internal Displacement Monitoring Centre, more than 30 lakhs people are internally displaced in the country;

(b) if so, the details thereof;

(c) the steps taken by the Government to settle the displaced persons and their rehabilitation thereof; and

(d) the details of the plan to re-settle the people of North-East and remove the conflicts linked to identity and ethnicity of this region?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): No such report is available in this Ministry.

(d): The Government has been supplementing the efforts of the State Governments for maintaining peace, Law and Order in the North Eastern States in a coordinated way including through deployment of Central Armed Police Forces (CAPFs), sharing of intelligence, banning of Unlawful Associations operating in NE Region under Unlawful Activities (Prevention) Act, 1967, etc.
